

originate or relay any News Bulletin in Assamese. It originates Regional News Bulletins in Bengali. It relays the Central News Bulletin in Bengali from Delhi and one News Bulletin in Bengali from Calcutta. This is so because Bengali is the language spoken by the people of the service area and the Assamese speaking population is not substantial. For this reason there is no proposal to broadcast programmes in Assamese. However, the Station is broadcasting programmes in Dimasá dialect.

#### Sharing of Cauvery Waters

90. DR. (SHRIMATI) SAROJINI MAHISHI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that the dispute over the sharing of Cauvery waters had been recently discussed with the concerned States viz., Karnataka, Kerala and Tamil Nadu;

(b) if so, what are the details thereof; and

(c) what further steps have been contemplated to resolve the dispute regarding the sharing of Cauvery waters?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) The State Governments reiterated their positions and were not able to reach a consensus. However, Tamil Nadu Government proposed that Government of India constitute a tribunal to resolve the dispute.

(c) The formal reference for constituting a tribunal is received from the Tamil Nadu Government and it is under examination.

#### Brahmaputra Board

91. SHRI NAGEN SAIKIA: Will the Minister of WATER RESOURCES be pleased to state:

(a) what specific works have been done by the Brahmaputra Board during the last three years;

(b) what amount of money has been spent by the Board during this period;

(c) whether it is a fact that the Board, to house its Delhi office, has been paying Rupees Twenty thousand per month as rent for a building and has also spent so far an amount of Rupees one lakh and twenty nine thousand for electrification of the same; and

(d) what measures Government propose to take to activate the Board to do the work for which it was specially created?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) During the last three years, the Brahmaputra Board has prepared the Master Plan for the main stem of the Brahmaputra river. They have also submitted the Feasibility Reports in respect of Dihang, Subansiri and paglaliya projects. The investigations on the Debang, Noadihing and Lohit dam projects are in progress.

(b) The amount of money spent by the Board during this period was Rs. 24.58 crores.

(c) The Board is paying Rs. 19516 per month as rent for its Delhi office located at Palika Bhawan and owned by New Delhi Municipal Committee. The Board has spent a sum of Rs. 30760 only for electrification.

(d) The Board is carrying out its activities as per functions assigned to it under the Brahmaputra Board Act. The working of the Board is reviewed from time to time by a High Powered Review Board.

#### Foodgrains production during 1985-86

92. SHRIMATI RATAN KUMARI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the country has failed to achieve the target of foodgrains production of 159 million tonnes in 1985-86; and

(b) if so, what are the reasons therefor?